

Civil and Criminal Court, Sangrampur
IN THE COURT OF : Shri. S.R. Bharad
Civil Judge Jr.Dn. and JMFC

Return Report From: 01-08-2019 To:31-08-2019

S.No.	Particulars	Opening	Receipt		Disposal			Closing Balance	Interlocutory Disposed	Total Weightage
			Institution	Transfer	Contested	Uncontested	Transfer			
1	Cri.M.A.									
	U/sec. 125 Cr.P.C.	13	0	0	0	0	0	13	0	0
	Other	98	13	0	2	9	0	100	0	1.8
	U/sec. 125_3 Cr.P.C.	12	0	0	0	1	0	11	0	0
2	R.C.S.	142	1	0	2	1	0	140	1	4
3	R.C.C.									
	Other Regular	18	0	0	0	0	0	18	0	0
	Mis-Appropriation	1	0	0	0	0	0	1	0	0
	Atrocity against women	33	5	0	0	0	0	38	0	0
	Regular IPC	236	19	0	0	0	0	255	0	0
	Other	3	1	0	1	3	0	0	0	2.2
4	S.C.C.									
	Bombay Prohibition Act	309	16	0	0	0	0	325	0	0
	Other	3	13	0	0	16	0	0	0	0.5
	Summary IPC	110	10	0	0	2	0	118	0	0
	U/Sec. 138 N. I. Act	169	2	0	0	2	0	169	0	1
	Other Summary	30	5	0	0	1	0	34	0	0
5	Reg Dkst	39	2	0	0	1	0	40	0	0
6	M.J.Cases	93	13	0	0	8	0	98	0	1.1
7	Mesne Profit	2	0	0	0	0	0	2	0	0
8	Succession	2	1	0	0	1	0	2	0	0.3
9	PWDVA Appln.									
	Other	48	3	0	1	2	0	48	0	1.9
10	PWDVA Execution	35	2	0	0	0	0	37	0	0

	Total	1396	106	0	6	47	0	1449	1	12.8
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Total No. of Days:	31
Total Holidays:	9
Total Leave:	2
Not Presided:	0
Total Working Days:	20
Units:	12.8
Units lost on Absence:	0
Units gained as Incharge:	0
Total Units:	12.8

Note: Fields shown in () are Restored cases

Weight for Administrative work,if any :

Extra Weightage for judicial work done in additional charge of other courts:

Total weightage for administrative and judicial working:

Total working days during the period:

No. of days when judge was on leave or otherwise absent from judicial work: Effective working days :

Net performance during the period: _____ % Remark: